





75

+ W.P.(C) 4406/2017

## RETIRED OFFICERS WELFARE SOCIETY & ORS

..... Petitioner

Through: Mr. Udayaditya Banerjee,

Advocate

versus

INDIAN OIL CORPORATION LTD. & ANR ..... Respondents Through: Mr. Nikhil Mundeja, Advocate for IOCL.

76

+ W.P.(C) 7690/2017

PRAMOD KUMAR AGARWAL & ORS ..... Petitioners

Through: Mr. Udayaditya Banerjee,

Advocate

versus

INDIAN OIL CORPORATION LTD. & ORS. .... Respondents
Through: Mr. Nikhil Mundeja, Advocate
for IOCL.

**CORAM:** 

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER 13.02.2023

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Pleadings are complete.

Written submissions are on record.

With the consent of learned counsels for the respective parties, list on 21.03.2023.

JYOTI SINGH, J

**FEBRUARY 13, 2023/kks**